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INVITATION FOR EXPRESSION OF INTEREST FOR
TIRUMALLA OIL REFINERY PRIVATE LIMITED (UNDER CIRP) OPERATING
IN Oil Refinery Industry at Aurangabad and Beed, respectively,
Maharashtra, India
(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the Corporate debtor along with PAN/ CIN/ LLP No.	TIRUMALLA OIL REFINERY PRIVATE LIMITED CIN: U15146MH2015PTC261446
2.	Address of the registered office	Office No.1207, 12 th Floor, The Pacific, Plot No.229 Sector 13, Kharghar, Navi Mumbai, Raigarh, Panvel, Maharashtra, India, 410210.
3.	URL of website	N/A
4.	Details of place where majority of fixed assets are located	1. Tirumalla Oil Refinery Pvt Ltd, Beed, Harshvardhan Hotel and Family Restaurant, Beed, Maharashtra 431122 2. Tirumalla Oil Refinery Pvt Ltd Unit-II, Sayyadpur, Maharashtra 431109
5.	Installed capacity of main products/ services	1. Combined capacity of 875 TPD Beed Unit 225 TPD and Gangapur, Aurangabad Unit is 650 TPD
6.	Quantity and value of main products/ services sold in last financial year	NIL
7.	Number of employees/ workmen	N/A
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Details can be sought by emailing: torpl.ibc@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	The detailed Invitation for Expression of Interest (EoI) mentioning Eligibility Criteria can be sought by an email to torpl.ibc@gmail.com
10.	Last date for receipt of expression of interest	Wednesday, 13 th November 2024
11.	Date of issue of provisional list of prospective resolution applicants	Saturday, 23 rd November 2024

12.	Last date for submission of objections to provisional list	Thursday, 28 th November 2024
13.	Date of issue of final list of prospective resolution applicants	Tuesday, 3 rd December 2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	Tuesday, 3 rd December 2024
15.	Last date for submission of resolution plans	Friday, 3 rd January 2024
16.	Process email ID to submit EOI	torpl.abc@gmail.com



Date: 28-10-2024
Place: Pune

Ritesh R. Mahajan
Resolution Professional
For Tirumalla Oil Refinery Private Limited (Under CIRP)
IP Registration Number: IBBI/IPA-002/IP-N00048/2017-18/10132
"Devgiri", B 203, 2nd Floor, Ganeshmala, Sinhgad Road, Pune -411030
AFA valid up to - 22.11.2024